NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/2016

NAME OF THE PETITIONER(S)

: K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1) Archama Por Thonyambak

Coursel for R2 E Re

KARTHIK RAMI NOHANI.

S.RHYIRSUBRANIANAMI

2 ASSOCIATES

Conseliper. Petitione.

ORDER

Counsel representing petitioner present. Counsel representing R2 & R3 present. Counsel for petitioner stated that notice has not been served on R4 and prayed some more time for the same. Time extended at request with a direction to serve notice on R4 and file proof of service by way of an affidavit by the next date of hearing. Put up on 09.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)